

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO.060/00042/2019**

**Chandigarh, this the 18<sup>th</sup> day of January, 2019**

**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

1. Smt. Nisha Devi, aged about 58 years, W/o Ramesh Kumar, Resident of Mahadevpur, Surajpur, District Panchkula, Haryana, Pin-134101, Casual Labour, Group-D.
2. Smt. Raj Bala, aged about years, W/o Goverdhar Singh, 325, Bir Gaggar, Chandimandir, District Panchkula, Haryana, 134107.
3. Smt. Roshni Devi, aged about 45 years, w/o Mukesh, 13, Bir Gaggar, Chandimandir, District Panchkula, Haryana, 134107.
4. Shri Labh Singh, aged about 46 years, S/o Lajja Ram, R/o 339, Gate No.3, Near Govt. School, Kharak Mangoli, 134114.
5. Smt. Savita, aged about 41 years, w/o Ram Kishore, 399 A, Bir Gaggar, Chandimandir, Haryana, 134107.
6. Smt. Sarada, aged about 40 years, w/o Rakesh, R/o 123, Bir Gaggar, Chandimandir, Haryana, 134107.
7. Smt. Rita, aged about 41 years, w/o Om Parkash, 244, Bir Gaggar, Chandimandir, District Panchkula, Haryana, 134107.
8. Smt. Babli, aged about 38 years, w/o Amar Pal, R/o Village Ranila, Dadra, Bhiwani, Haryana-127021.
9. Smt. Neelam, aged about years, w/o Anil Kumar, R/o C-9, Gurukul Colonoy, Panchkula, Haryana-134107.
10. Smt. Baby, aged about 35 years, W/o Suresh Kumar, 242, Bir Gaggar, Chandimandir, District Panchkula, Haryana, 134107.
11. Ranbiri, aged about 46 years, w/o Rajender Kumar, R/o 242 A, Bir Gaggar, Chandimandir, Haryana, 134107.

12. Smt. Sunita, aged about 29 years, w/o Manish, R/o 194, Bir Gaggar, Chandimandir, District Panchkula, Haryana, 134107.
13. Smt. Meena, aged about 38 years, w/o Suresh Kumar, R/o Gate No.3, Kharak Mangoli, District Panchkula, Haryana 134114.
14. Smt. Nishu, aged about 42 years, wife of Dildar Singh, resident of # 1337, Phase 9-SAS Nagar Mohali, Punjab-160062.

Working as safaiwala karamchari at HQ, Western Command as Casual Civ Employees out of CWF.

#### **....APPLICANTS**

**(Present: Mr. Sunil Kumar, Advocate)**



1. Union of India through the Secretary to the Government of India, Ministry of Defence, South Block, New Delhi-PIN-110011.
2. Officer Commanding-in-Chief of the Command, Western Command, Chandimandir Cantt., Panchkula, Haryana-PIN-134107.
3. GOC-in-C-Head Quarter, Western Command, Civil Cell, Chandimandir Cantt., Panchkula, Haryana, PIN-134107.
4. CAMP-OC, Lt. Col, HQWC, Chandimandir Cantt, Panchkula, Haryana, PIN-134107.

#### **....RESPONDENTS**

**(Present: Mr. Sanjay Goyal, Advocate)**

**ORDER (Oral)**  
**SANJEEV KAUSHIK, MEMBER (J)**

1. MA No. 060/00104/2019 stands allowed and the applicants are allowed to join together to file this single petition.
2. By way of the present O.A., the applicants have prayed for issuance of a direction to the respondents to regularize their service on the basis of substantial length of their service with them.
2. Learned counsel submitted that the applicants, at the first instance, approached the respondents by filing a representation dated 27.06.2018, followed by a legal notice dated 15.10.2018 (Annexure A-6 colly), but those have not been answered till date. He prayed that let a direction be issued to the respondents to decide the claim of the applicants, raised in the shape of representation and legal notice, in accordance with law.
2. Issue notice to the respondents.
3. Mr. Sanjay Goyal, Advocate, appears and accepts notice on their behalf. He does not object to the disposal of the O.A. in the above manner, as prayed by the learned counsel for the applicants. He, however, prays for grant of two months time to the respondents, to consider the claim of the applicants.
4. In the wake of above, the O.A. is disposed of in limine, with a direction to the respondents to carry out the necessary exercise, indicated above, within a period of two months. The order so passed on the representation be communicated to the applicants.
5. Needless to mention that the disposal of the O.A. shall not be construed as an expression of any opinion on the merit of the case. No costs.

**(P. GOPINATH)**  
**MEMBER (A)**

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**(SANJEEV KAUSHIK)**  
**MEMBER (J)**  
**Dated: 18.01.2019**